

of coal supplied. Spares required for stations have already been procured or arrangements have been made to obtain them. In some stations, particularly in the eastern region, spares were obtained on a priority. To render assistance in the maintenance of power stations and to manufacture and supply spares, Bharat Heavy Electricals have set up spares and service organisation. Thermal stations have been linked with particular coal fields. A monitoring cell has been set up in the Railway Board to ensure day to day supply of coal to the thermal stations.

- (ii) Plant maintenance schedules are being drawn up on a coordinated basis in each region. Power from surplus States is being transmitted to deficit States through the inter-State lines constructed under the Centrally sponsored programme. Off-peak power is being utilised through this coordinated operation.
- (iii) In the allocation of funds, power sector has been given priority. In order to expedite some projects in advanced stages of construction, additional funds were provided over and above the outlays provided in the Plans. Additional outlays of about Rs. 41.5 crores in 1972-73 and about Rs. 42 crores in 1973-74, were released to specific projects.
- (iv) Monitoring cells are being set up in the Planning Commission, Ministry of Irrigation & Power/Central Water & Power Commission to keep track of the day to day operation of the power stations and to monitor construction and commissioning of the projects according to scheduled targetted dates.
- (v) Arrangements are being made for supply of scarce materials like

steel, cement, explosives to the projects.

Research and Development Works carried out by the branches of Foreign Companies in India

2028. SHRI DHAN SHAH PRADHAN:
SHRI MADHAVRAO SCINDIA:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether some of the subsidiaries of foreign companies with substantial foreign holdings carrying out research and development in India on a low cost basis and enjoying tax benefits, transfer the results derived therefrom to their parent companies either at the completion stage or just when positive results are at sight in order to enable the foreign companies to give the final touches to the process, patent it in their names and sell back the know-how either to India or to other companies abroad; and

(b) if so, the action being taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) No such cases have come to the notice of this Department.

(b) Does not arise.

Tax Benefits availed of by Foreign Companies for Research and Development

Works

2029. SHRI DHAN SHAH PRADHAN:
SHRI MADHAVRAO SCINDIA:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the names of the companies which are subsidiary of foreign companies or have appreciable foreign holding and are doing research and project development either for their own use or for exploitation by others;